
Dipti Chakraborty Vs Ashish Bhattacharjee

Criminal Petition No. 13 Of 2016

Court: Meghalaya High Court

Date of Decision: Feb. 18, 2020

Acts Referred:

Assam Land And Revenue Regulation, 1886 " Section 62, 64, 154, 154(1)(c)#Code Of Civil Procedure, 1908 " Order 7 Rule 11, Order 7 Rule 11(a), Order 6 Rule 15

Hon'ble Judges: Mohammad Rafiq, CJ; W. Diengdoh, J

Bench: Division Bench

Advocate: K.Paul, P.K.Borah

Final Decision: Dismissed

Judgement